

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1235
ANSWERED ON:29.07.2003
CUSTODIAL DEATH IN DELHI
MANIKRAO HODLYA GAVIT

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the police stations of Delhi where custodial deaths have taken place during the last one year;
- (b) whether the Government have instituted any inquiries to ascertain if the deaths occurred due to use of third degree methods on detainees or due to any other reason;
- (c) if so, the details thereof, police-station-wise; and
- (d) the action taken by the Government on the basis of outcome of these enquiries?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONS, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to (d): Since 16th July, 2002, three persons, one each in the Police Stations at Lodhi Colony, Ambedkar Nagar and Patel Nagar, were reported to have died while in the police custody. Prime facie, the first two were cases of suicide and the third of natural death. However, the inquest proceedings in all the three cases have been initiated to determine the cause and circumstances in which the deaths took place.